

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1476 -JK (LD) of 2025

DATED:- 06 - 02 - 2025

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06.02.2024

No:-LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 1476-JK(LD) of 2025 dated 06.02.2025

S No.	Case No.	Title of the case	OIC	Designation
1.	C.P/21 6/202 4 in 0.A/6 60/20 24	Firdoce Ahmad Itoo Vs UT of J&K & Others	Mr. Rajesh Sharma	Accounts Officer
2.	0.A/1 480/2 024	Kuldeep Kumar & Another Vs UT of J&K & Others	Mr. Vivek Sharma	Principal, Government Polytechnic College, Kathua
3.	0.A/6 60/20 24	Firdoce Ahmad Itoo Vs UT of J&K & Others	Mr. Rajesh Sharma	Accounts Officer
4.	0.A/1 010/2 024	Raj Shekhar Vs UT of J&K & Others	Sh. Jatinder Kesar	OSD Polytechnic _ Jammu
5.	WP(C) No. 2350/2 024	Pakeeza Rashid & Others Vs UT of J&K & Others	Mr. Rather Pervaz	Principal Government Polytechnic College, Pulwama (IUST).
6.	0.A/6 57/20 24	Showkat Rasool Bhat Vs UT of J&K & Others	Mr. Rather Pervaz	Principal Government Polytechnic College, Pulwama (IUST).
7.	0.A/6 63/20 24	Newsheeba Shah Vs UT of J&K & Others	Mr. Altaf Hussain Shalla	Principal, Kashmir Government Polytechnic College
8.	0.N78 0/202 4	Majid Mohi ud din wani & others Vs UT of J&K & others	Mr.Ashiq Nabi Bhat	Principal Government Polytechnic College, Anantnag
9.	0.A/1 265/2 024	Rizwan Uz Zaman & others Vs UT of J&K & Others	Mr. Hakim Javaid	Principal Government Polytechnic College, Doda
10.	0.A/8 36/20 24	Showket Ahmed Sheikh & others Vs UT of J&K & Others	Ms. Shafqat Yousuf	Principal, Government Polytechnic College, Ganderbal
11.	0.A/1 374/2 024	Vikas Thapa & others Vs UT of J&K & others	Ms. Vinay Gupta	Principal, Government Polytechnic College, Samba
12.	0.A/1 373/2 024	Rahul Kumar & Another Vs UT of J&K & Others	Mr. Talat Mehmood	Principal, Government Polytechnic College, Jammu.

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13.	0.A/88 7/2024	Shabir Ahmad Mir & another Vs UT of J&K & Others	Mr. Altaf Hussain Shalla	Principal, Kashmir Government Polytechnic College
14.	WP(C) No. 3005/2 024	Mahima Sharma & others Vs UT of J&K & others	Mr. Talat Mehmood	Principal, Government Polytechnic College, Jammu.
15.	0.A/14 20/202 0	Vaishali Devi Vs UT of J&K & ors	Mr. Talat Mehmood	Principal, Government Polytechnic College, Jammu.
16.	WP(C) No. 3027/2 024	Shaika Hassan & Another Vs UT of J&K & Others	Mr. Altaf Hussain Shalla	Principal, Kashmir Government Polytechnic College
17.	0.A/14 18/202 4	Preeti Rajput Vs UT of J&K & Others	Mr. Talat Mehmood	Principal, Government Polytechnic College, Jammu.
18.	0.A/14 81/202 4	Manju Bala Vs UT of J&K & Others	Mr. Talat Mehmood	Principal, Government Polytechnic College, Jammu.
19.	WP(C) /2996/ 20 24	Mushtaq Ahmad Shah and others Vs UT of J&K & others	Ms. Anisa Pervez	1/C Deputy Director, Trainings
20.	0.A/97 4/2024	Shajrat Fayaz & others VS UT of J&K & Others	Mr. Javid Iqbal Bhat	Principal, Government Polytechnic College, Bandipora
21.	0.A/98 5/2024	Shabeena Tabasum Vs UT of J&K & Others	Mr. Suket Gupta	JKBOTE
22.	0.N10/ 2024	Shabeena Tabasum Vs UT of J&K & Others	Mr. Suket Gupta	JKBOTE
23.	WPC/3 225/20 23	Shadab Hussain Mir Vs UT of J&K and ors	Mr. Imtiyaz Ahmad Mir	I/C Superintendent, ITI Pattan
24.	ON73 2/2024	Farooq Hamza and others Vs UT of J&K J&K & others	Mr. Rajesh Sharma	Accounts Officer
25.	ON72 9/2024	Masroora Qadir and others Vs UT of J&K and others	Mr. Rajesh Sharma	Accounts Officer
26.	WPC/ 2462/2 024	Naveed Farooq Khan and others Vs UT of J&K and others	Mr. Rajesh Sharma	Accounts Officer
27.	ON76 7/2024	Bilal Ahmed Misger Vs UT of J&K and others	Mr. Farooq Ahmad	Joint Director

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28.	OA/29/ 2025	Ashaq Hussain Dar Vs UT of J&K & others	Sh. Imran Wajahat	Supdtt. ITI Anantnag
29.	OA/76 6/2024	Javaid Ahmad Lone Vs UT of J&K and others	Sh. Imran Wajahat	Supdtt. ITI Anantnag
30.	WP(C). No.2549 /2024	Ragbir Singh Vs UT of J&K and others	Mr. Ajay Kumar	ITI Bhaddu/Billawar
31.	OA/ /2025	Farid Ahmed Dar Vs UT of J&K and others	Mr. Mudasir Shamus	Supdtt. IT1Banihal
32.	WPC/ 13 /2025	Kirti Kumar Vs UT of J&K and others	Mr. Ajay Kumar	Supdtt ITI Kathua

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